

## CAMBAY PORT

\*1759. **Shri Dabhi:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the possibilities of developing Cambay port are being investigated;

(b) whether some foreign experts have visited Cambay for the purpose, and

(c) if the answers to parts (a) and (b) above be in the affirmative, what is the position at present?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). Cambay was one of the minor ports the possibilities of improvement of which by dredging were recently investigated by a team of two foreign dredging experts deputed for the purpose at the Government of India's instance by the United Nations Technical Assistance Administration.

(c) Copies of the Experts' report have been furnished to the State Governments concerned for such action as they may consider necessary.

**Shri Dabhi:** May I know if any correspondence has passed between the Bombay Government and the Central Government?

**Shri Alagesan:** No correspondence has passed.

## FOODGRAINS (LICENSING AND PROCUREMENT) ORDER

\*1760. **Shri K. P. Sinha:** Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the Food-grains (Licensing and Procurement) Order, 1952 has ceased to apply to all food-grains except rice and paddy?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** No Sir. The Central Foodgrains Licensing and Procurement Order is really intended to apply to foodgrains under decontrolled conditions so as to enable the Government to locate and requisition stocks in case of emergency. Barring a few States where their own

Control Orders apply, this Central Order applies to all States even in respect of wheat and coarse grains which have been decontrolled.

**Shri K. P. Sinha:** May I know if any licence is still required for grain trade?

**Shri M. V. Krishnappa:** That is according to the Procurement and Licensing Order. All those people who possess more than fifteen maunds of food-grains are supposed to be people dealing in foodgrains. Such people are expected to take licences.

**Shri K. P. Sinha:** May I know if inter-State restrictions still continue, and if so, how deficit areas are going to be benefited by the Control Orders?

**Shri M. V. Krishnappa:** Control Order does not apply to all the States. It applies only to places where there is decontrol. It is to enable Government to locate and requisition stocks in case of emergencies. It is only applied in States where we have de-controlled foodgrains.

**Shri Jangde:** Is it not a fact that some State Governments are now giving licences to private merchants to export rice from one State to another?

**Shri M. V. Krishnappa:** We have allowed some Calcutta merchants to import rice from Madhya Pradesh and Orissa.

## JABALPUR TRAINING CENTRE

\*1761. **Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) whether the construction of the new building for the Tele-communication Training Centre at Jabalpur has been completed;

(b) if not, how far it has progressed and when it is expected to be completed;

(c) how many more trainees will be accommodated on its completion; and

(d) the categories of additional subjects of training?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). The main building work has been completed. Electrification and other External Services works are under progress. The building is expected to be completed during the current year.

(c) Approximately 200 more trainees at a time than at present.

(d) No additional subjects are contemplated to be added in the near future except that the present courses will be brought upto date.

**श्री एस० सी० सामन्त :** क्या मैं माननीय मंत्री जी से जान सकता हूँ कि १९५३ और १९५४ में क्यों केबिल जाइंडर लोगों को शिक्षा नहीं दी गई ?

**श्री राज बहादुर :** यह विशेष केस मेरे नोटिस में नहीं है। मैं समझता हूँ कि जिन जिन विषयों की शिक्षा का प्रबन्ध और व्यवस्था इस केन्द्र में है उन सब में शिक्षा दी गई है।

**श्री एस० सी० सामन्त :** क्या मैं जान सकता हूँ कि नयी मशीनें कब आ जायेंगी ?

**श्री राज बहादुर :** नयी मशीनें जैसे जैसे हम को उपलब्ध होती हैं वैसे वैसे मंगाते रहते हैं और जैसे जैसे डेवेलपमेंट होता है और जैसे जैसे टेकनिकल रिक्वायरमेंट्स होती हैं वैसे वैसे मंगाते हैं।

**श्री एस० सी० सामन्त :** क्या यह बात सच है कि जब नयी मशीनें आ जायेंगी तब यह शिक्षा केन्द्र एशिया में सब से बड़ा होगा ?

**श्री राज बहादुर :** हमारी अभिलाषा ऐसी ही है।

**Shri Maniswamy:** May I know whether it is a fact that this would be the largest and most modern institution of its kind in Asia?

**Shri Raj Bahadur:** I may repeat in English the answer I just gave. That is our ambition.

R.T.S. OFFICE, MUZAFFARPUR

\*1762. **Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the R.T.S. office at Muzaffarpur (N.E. Railway) does not recognise the registration in the Employment Exchange of any other place but Muzaffarpur; and

(b) whether it is the policy of Government to recruit only local men for offices?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) No, Sir.

(b) Direct recruitment to all Class III posts on the Railways is made through the Railway Service Commissions. If sufficient number of suitable candidates are not available in a particular Region or Division it is open to the Service Commission concerned to interview and test candidates from other Regions and Divisions. Class IV categories are recruited by the Local Railway Officers. Such posts generally attract local candidates but there is no ban on candidates from other areas applying for such appointments.

**Pandit D. N. Tiwary:** Are Government aware that the R.T.S. office at Muzaffarpur has refused to recognise registration from Chapra or other places for appointment there?

**Shri Shahnawaz Khan:** That is not so.

**Pandit D. N. Tiwary:** Have Government got information or have they enquired whether they have refused about fifty such cases, of which I have knowledge?

**Shri Shahnawaz Khan:** Apparently there is some misunderstanding in the mind of the hon. Member. The normal procedure is that the Railway Service Commissions advertise the posts that are to be filled up, and they send a copy of the service notices to the connected Employment Exchanges. The connected Employment Exchanges send their candidates, and they are considered along with other candidates.